IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(12) C.P.(IB)-4575(MB)/2018

CORAM: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **16.09.2019**

NAME OF THE PARTIES: IPH Ispat LLP.
V/s
Piletech Infra Pvt. Ltd.

SECTION: 8 & 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for both the sides are present.
2. Respondent to file Reply and serve a copy on the other side in advance. Petitioner if deem fit directed to file Rejoinder before the next date of hearing.
3. By the Order of the Bench matter is adjourned to **24.10.2019**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
M.K. SHRAWAT
Member (Judicial)

16.09.2019
Aah